GOVERNMENT OF INDIA MINISTRY OF INFORMATION AND BROADCASTING

LOK SABHA UNSTARRED QUESTION No. 3435 (TO BE ANSWERED ON 13.03.2020)

NEW SET OF REGULATIONS FOR PRINT INDUSTRY

3435. DR. JAYANTA KUMAR ROY:

DR. SUKANTA MAJUMDAR:

SHRI RAJA AMARESHWARA NAIK:

SHRI VINOD KUMAR SONKAR:

SHRIMATI SANGEETA KUMARI SINGH DEO:

SHRI BHOLA SINGH:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government is planning to amend the Press and Registration of Books Act, 1867 to bring new set of regulations in the registration of print and publishing industry in the country;
- (b) if so, the details thereof including proposed sections of the Act to be amended;
- (c) whether the Government has invited suggestions from stakeholders on the draft "Registration of Press and Periodicals (RPP) Bill, 2019";
- (d) if so, the details thereof; and
- (e) the other steps being taken by the Government to make the Act in sync with new developments in digital media?

ANSWER

MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE;
MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER
OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI PRAKASH JAVADEKAR)

(a) to (e): The draft 'Registration of Press and Periodicals Bill, 2019' has been prepared by Ministry of Information and Broadcasting to replace the Press and Registration of Books Act, 1867.

The draft Bill was placed on the website of the Ministry of Information and Broadcasting for inviting suggestions/ comments from stakeholders and is available under the link https://www.mib.gov.in/information/information-codes-guidelines-and-policies.
